

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC. VII 06/2005/ 679/ A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 9th February, 2022.

Sub: **Casual leave and Restricted holiday.**

Ref:- Your letter No. JJA/1501/2022, dtd 08.02.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.02.2022 and restricted holiday on 15.02.2022 along with station leave permission from the evening of 11.02.2022 till the morning of 17.02.2022.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC. VII 06/2005/680/A, dated , 09-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.

A.P.J
09/2/22

JT.REGISTRAR (VIGILANCE)